

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 32 of 2016
and
Appeal No. 33 of 2016 & IA No. 86 of 2016**

Dated: 10th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jindal Stainless (Hisar) Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mr. Raheel Kohli for R.2 & 3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **21.02.2017.**

**(I. J. Kapoor)
Technical Member**

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**(Justice Ranjana P. Desai)
Chairperson**

